

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 403
ANSWERED ON 22/07/2025**

WITHHOLDING OF FUNDS UNDER MGNREGS

403. SHRI AZAD KIRTI JHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the release of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the State of West Bengal has been withheld since 9th March 2022, if so, the reasons therefor;**
- (b) the details of funds released under MGNERGS during the last three years, State-wise with special reference to the State of West Bengal;**
- (c) whether there is under-utilization of funds by various States and if so, the details thereof, State-wise; and**
- (d) the details of pending claims submitted by States for the release of funds for the year 2024-25?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

- (a): As per the provisions of the Mahatma Gandhi NREG Act, 2005, it is the responsibility of the State Government to ensure transparency and accountability in the implementation of the scheme. In case of the State of West Bengal, based on central teams' inspection reports highlighting the implementation issues such as financial misappropriation, execution of non-permissible activities, splitting of works, lack of transparency & accountability, the Ministry had sent several communications to the State for rectification of the same. However, no noticeable improvements were observed. Consequently, release of funds to the State of West Bengal has been stopped since March 9, 2022, under Section 27 of the Act due to non compliance with Central Government directives.**

(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. State/Union Territory (UT)-wise details of funds released under the scheme from the financial years 2022-23 to 2024-25 are given at Annexure.

(c)& (d): Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Under the scheme, States/UTs furnish fund release proposals to the Government of India. Fund release under the scheme to States/UTs is a continuous process and the Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for employment on the ground.

The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs. In the current Financial Year so far, an amount of Rs 44,323 Crore has been released to the States including full pending wage liabilities and 50% of Material Liabilities of the previous financial year. Accordingly, as on date there is no pending wage liability of FY 2024-25. Payment of wages is done by Central Government directly into the accounts of the beneficiaries through Direct Benefit Transfer (DBT) mode.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 403 dated 22.07.2025

State/Union Territory (UT)-wise details of funds released under Mahatma Gandhi NREGS from the financial years 2022-23 to 2024-25. (Rs. in crore)				
S. No.	States/UTs	2022-23	2023-24	2024-25
1	Andhra Pradesh	7989.09	7332.63	7688.29
2	Arunachal Pradesh	577.58	426.10	558.42
3	Assam	2052.35	2221.38	1923.41
4	Bihar	6395.29	6200.03	6708.48
5	Chhattisgarh	3383.55	2888.56	3338.56
6	Goa	5.12	0.88	3.70
7	Gujarat	1692.07	1801.62	1538.79
8	Haryana	373.99	476.71	587.75
9	Himachal Pradesh	1157.48	997.13	1198.06
10	Jammu and Kashmir	1050.61	920.44	1149.89
11	Jharkhand	2708.64	2916.76	2691.77
12	Karnataka	6225.28	5415.74	5694.73
13	Kerala	3818.43	3513.48	3124.29
33	Ladakh	68.93	62.64	85.98
14	Madhya Pradesh	5702.13	5871.14	6217.87
15	Maharashtra	2549.73	3034.44	4405.68
16	Manipur	1086.63	0.00	579.91
17	Meghalaya	1116.92	912.33	1151.69
18	Mizoram	538.72	506.06	608.26
19	Nagaland	897.45	637.96	285.25
20	Odisha	4638.36	4891.89	3744.64
21	Punjab	1182.13	1166.55	1328.41
22	Rajasthan	9662.99	8671.62	7572.48
23	Sikkim	92.55	111.95	96.26
24	Tamil Nadu	9706.62	12603.36	7552.80
25	Telangana	2988.68	3508.59	3807.46
26	Tripura	922.03	1043.59	1038.87
27	Uttar Pradesh	10629.01	9808.55	9699.48
28	Uttarakhand	792.84	551.66	623.47
29	West Bengal*	0.00	0.00	0.00
30	Andaman and Nicobar	9.60	0.00	4.44
31	Lakshadweep	0.00	0.00	0.32
32	Puducherry	24.95	58.77	40.56
33	Dadra and Nagar Haveli	1.62	2.21	9.02
	Total	90041.39	88554.76	85058.99

*As per provisions under Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government, funds to the State of West Bengal have been stopped since 09th March, 2022.

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